

ITEM NO.101
II
(Part-heard)

COURT NO.4

SECTION I

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

C.A. NO.3972 of 2001

M/s. Ispat Industries Ltd.
Appellant(s)

Appell

VERSUS

Commissioner of Customs, Mumbai
Respondent(s)

(with appln(s) for stay and with office report)

With

C.A. No. 5921-5924/2004 (with application for stay)

C.A. No. 6160-6161/2004 (with application for stay)

C.A. No. 6366/2004(with application for ex-parte stay)

C.A. No. 1603/2005

(with application for c/delay in filing appeal and permission to file additional documents and exemption from filing typed copies)

Date: 19/09/2006 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE MARKANDEY KATJU

For the Appellant(s)
in CA No.3972/2001&
for RR in CA 6160-61/04

Mr. Joseph Vellapally, Sr. Adv.
Mr. Harish N. Salve, Sr. Adv.
Mr. C.N. Sree Kumar, Adv.

For the Appellant(s)
in CA 6366/2004 & for
Rrs in CA 5921-5924/2004

Mr. Harish N. Salve, Sr. Adv.
Mr. Joseph Vellapally, Sr. Adv.
Mr. Atul S. Dayal, Adv.
Mr. K.R.Sasiprabhu, Mr. Rohan Shan,
Mr. Ashvin Dave, Mr. Chandrachud,
Mr. Raghvesh, Adv. & Ms. Meenakshi Grover, Adv.

For Appellant(s) in
CA 1603 of 2005

Mr. S.Ganesh, Sr. Adv.
Mr. Maninder Singh, adv.
Mrs. Pratibha M. Singh, Adv.
Mr. Gaurav Sharma, Adv.

For Respondent(s)
in CA 3972/2001 &
for appellant(s) in
in CA 5921-24/04&
CA 6160-61/2004

Mr. A.Subba Rao, Adv.
Mr. Navin Prakash, Adv.
Mr. Ajay Sharma, Adv. for
Mr. B.K. Prasad, Adv.

For Respondent(s)
in CA 5921-24/2004

Mr. Joseph Vellapally, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. E.C. Agrawala, Adv.
Mr. Gaurav God, Adv.

Mr. Dhruvad Das, Adv.
Mr. Vipin Kumar Jain, Adv.
Mr. Raghvesh, Adv.

For Respondent(s)
in CA 6160-61/2004

Mr. S.Ganesh, Sr. Adv.
Mr. Ravinder Narain, Adv.
Mr. Ajay Aggarwal, Adv.
Mr. Sanjeev Dahiya, Adv.
Mr. Rajan Narain, Adv.

UPON hearing counsel the Court made the following
O R D E R

Resuming his arguments at 10.45 a.m. Mr. A.Subba Rao, learned counsel appearing for the department concluded at 2.55 p.m. whereafter Mr. Harish N Salve, learned senior counsel addressed the Court for about 20 minutes.

Hearing concluded.

Judgment reserved.

Written submissions, if any, be filed by Thursday.

(J.S. Rawat)

(Parveen Kr. Chawla)

(Kanwal Singh)

AR-cum-PS

Court Master

Court Master